

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**I.A. NO. 1019 OF 2017 IN**  
**APPEAL NO. 376 OF 2017 &**  
**IA NO. 1043 OF 2017**

**Dated:** 27<sup>th</sup> November, 2017

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**In the matter of:**

**M/s Avdhut Swami Metal Works**

... **Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission & Ors.**

... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Priya Dwivedi  
Ms. Shruti Bajpayee

Counsel for the Respondent(s) : --

**ORDER**  
**IA No. 1019 of 2017**  
**(For Urgent Listing)**

We have heard the learned counsel, Ms. Priya Dwivedi, appearing for the Appellant on IA No. 1019 of 2017.

In the light of the reasons stated in the application by the learned counsel for the Appellant, IA, being IA No. 1019 of 2017 – for urgent listing, is allowed and disposed-of accordingly.

**Appeal No. 376 of 2017 &**  
**IA No. 1043 of 2017**

Issue notice on the appeal as well as on the IA No. 1043 of 2017 to the Respondents returnable on 04.12.2017. Dasti, in addition, is permitted.

List the matter for admission on 04.12.2017.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

ss/vt